

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

IN

**ORIGINAL APPLICATION NO. 07 of 2021**

Anwar K and others

: Applicants(s)

VS

Additional District Magistrate,  
Malappuram and others

: Respondent(s)

**VOLUME 2**

**Index**

Sl.No.	Description	Pages
1	<b>Annexure R6(a)</b> – Copy of the Circular dated 17.03.2017	1-8
2	<b>Annexure R6(b)</b> -Copy of the circular dated 09.08.2004	9-10
3	<b>Annexure R6(c)</b> -Copy of the Circular dated 18.08.2020	11
4	<b>Annexure R6(d)</b> -Copy of the Circular dated 04.02.2021	12
5	<b>Annexure R6(e1)&amp; (e2)</b> -Copy of the letter from District Medical Officer dated 11.07.2019 and consent letter from Executive Engineer dated 01.07.2019	13-18

Dated this the 27<sup>th</sup> day of March 2021

**Rema Smrithi**, Advocate

ADDITIONAL STANDING COUNSEL FOR THE 6<sup>th</sup> RESPONDENT



General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman 2318150 Member Secretary: 2318151  
e-mail ms.kspcb@gov.in FAX 2318152 web www.keralapcb.nic.in

**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004  
പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

പിസിബി/റ്റി4/115/97

തീയതി: 17.03.2017

സർക്കുലർ

വിഷയം: വ്യവസായ ശാലകളെ മലിനീകരണ സാധ്യതയുടെ അടിസ്ഥാനത്തിൽ തരംതിരിച്ച പട്ടികയിൽ ഉൾപ്പെടാത്ത വ്യവസായ ശാലകളെ റെഡ്/ഓറഞ്ച്/ഗ്രീൻ/വൈറ്റ് വിഭാഗത്തിൽ ഉൾപ്പെടുത്തുന്നത് സംബന്ധിച്ച്.

സൂചന: 31.01.2017 - ലെ 201 -മത് ബോർഡ് മീറ്റിംഗിന്റെ മിനിറ്റ്സ്.

വ്യവസായ ശാലകളെ മലിനീകരണ സാധ്യതയുടെ അടിസ്ഥാനത്തിൽ റെഡ്/ഓറഞ്ച്/ഗ്രീൻ/വൈറ്റ് എന്നിങ്ങനെയാണി തരംതിരിച്ച പുതുക്കിയ പട്ടിക കേന്ദ്ര മലിനീകരണ നിയന്ത്രണ ബോർഡിന്റെ നിർദ്ദേശപ്രകാരം സംസ്ഥാനത്ത് 31.08.2016 - ലെ പിസിബി/റ്റി4/115/97 (3) നമ്പർ സർക്കുലർ പ്രകാരം നടപ്പിലാക്കി. എന്നാൽ ടി തരം തിരിക്കലിൽ ഉൾപ്പെടാത്ത, സംസ്ഥാനത്ത് നിലവിൽ പ്രവർത്തിക്കുന്ന വ്യവസായ ശാലകളെ ബോർഡിന്റെ അധികാര പരിധിയിൽ കൊണ്ടു വരുന്നതിനായി ഒരു സാങ്കേതിക സമിതി രൂപീകരിക്കുകയും ടി സമിതി സംസ്ഥാനത്തുള്ള ഇത്തരം യൂണിറ്റുകളുടെ വിവരം ശേഖരിച്ച് മലിനീകരണ സാധ്യത വിലയിരുത്തി ബോർഡിന്റെ അധികാര പരിധിയിൽ ഉൾപ്പെടുത്തേണ്ട യൂണിറ്റുകളുടെ പട്ടിക തയ്യാറാക്കുകയും ടി പട്ടികയും ആയതിന്മേലുള്ള സമതിയുടെ ശുപാർശകളും 201-ാമത് ബോർഡ് മീറ്റിംഗിൽ അംഗീകാരത്തിനായി സമർപ്പിക്കുകയും ചെയ്തു. വിശദമായ ചർച്ചകൾക്കു ശേഷം ബോർഡ് ചില മാറ്റങ്ങളോടെ പട്ടിക അംഗീകരിച്ചു. അംഗീകരിച്ച റെഡ്/ഓറഞ്ച്/ഗ്രീൻ/വൈറ്റ് വിഭാഗത്തിൽ പുതുതായി ഉൾപ്പെടുത്തുവാൻ തീരുമാനിച്ച വ്യവസായ ശാല /യൂണിറ്റുകളുടെ പട്ടിക ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്യുന്നു. ടി പട്ടികയിൽ ഉൾപ്പെട്ട യൂണിറ്റുകൾക്ക് ബോർഡിന്റേതായ അനുമതികൾ നൽകുന്നതിന് മേൽ കാറ്റഗറൈസേഷൻ പാലിക്കേണ്ടതാണ്. ടി കാറ്റഗറൈസേഷൻ സർക്കുലർ തീയതി മുതൽ നിലവിൽ വരുന്നതാണ്.

ഒപ്പ്  
ചെയർമാൻ

ഉള്ളടക്കം: മേൽ പ്രകാരം പകർപ്പ്

1. എല്ലാ മേഖലാ/ജില്ലാ ആഫീസ് മേധാവികൾക്കും
2. ഹെഡ് ഓഫീസിലെ എല്ലാ ടെക്നിക്കൽ ഓഫീസർമാർക്കും.
3. IT Cell (ബോർഡിന്റെ വെബ്സൈറ്റിൽ അപ്ലോഡ് ചെയ്യുന്നതിനായി).
4. ചെയർമാന്റെയും മെമ്പർ സെക്രട്ടറിയുടെ കോൺഫിഡ്യൻഷ്യൽ അസിസ്റ്റന്റ്.
5. സ്റ്റോക്ക് ഫയൽ

ഉത്തരവിൻ പ്രകാരം

അസിസ്റ്റന്റ് എൻവയൺമെന്റൽ എഞ്ചിനീയർ

⊗ Petrol bunk - item no: 51 under 'Green Category'

**TRANSLATION**

PCB/T4/115/97

dated 17.03.2017

**CIRCULAR**

Sub: The industries that are not included in the recategorisation of industries of Central Pollution Control Board

Ref: 201<sup>th</sup> Board meeting minutes dated 31.01.2017

The Board had implemented the recategorisation of industries of Central Pollution Control Board in the state vide circular no.PCB/T4/115/97(3) dtd 31/08/2016. But the including the industries which were not included in the above recategorisation, a technical committee was constituted and that committee collected the details of such units and categorised them based on their pollution load. Further this list was placed before the Board for sanction. The Board after detailed deliberations, accorded sanction for the list. The list of industries which are categorised on red/orange/green is enclosed herewith. The industries which are included in the list shall follow this categorisation for obtaining the consent of the Board. This circular comes into effect with the date of the order.

Signed  
Chairman

Enclosure: as above

Copy to:

1. All Regional/District officers
2. To all Technical officers in the Head Office
3. IT Cell ( for uploading in the web site)
4. Confidential Assistant to the Chairman and Member Secretary
5. Stock file

① Petrol bunk- item no: 51 under 'Green Category'.

## Annexure

List of units recommended by the Categorization Committee to include under red/orange/green/white category

## Red Category Industries

Sl. No.	Items categorized	Category
1	Clay processing (including chemical processing)	Red
2	Common Effluent Treatment Plant (CETP), Common Hazardous Waste Treatment, Storage, and Disposal Facilities (CTSDF), Common Bio-medical Waste Treatment Facility (CBMWTF)	Red
3	Fish oil extraction	Red
4	Heavy Engineering including ship building	Red
5	Husk retting	Red
6	Incineration plants ( Municipal Solid Waste )	Red
7	Instant tea/coffee, coffee processing - ( with boiler)	Red
8	Latex Centrifuging Units	Red
9	Manufacture of rubber latex threads (With latex centrifuging)	Red
10	Manufacturing of coir items from coconut husk ( involving dyeing & bleaching)	Red
11	Shipyard	Red
12	Solid waste processing plant(Centralised) De-centralised	Red Orange
13	LPG Bottling Plant	Red

## Orange Category Industries

14	Aluminium powder coating	Orange
15	Aluminium vessel making using aluminium scrap	Orange
16	Automobile body building	Orange
17	Burial ground	Orange
18	Chicken stall	Orange
19	Coir defibering/ginning	Orange
20	Coir Stenciling	Orange
21	Dredged sand processing unit	Orange
22	<b>Engineering fabrication units</b> ( dry process without any heat treatment/ metal surface finishing operations/ painting) - already in white category <b>Others</b>	Orange
23	Fish Market	Orange
24	Fishing Harbours	Orange
25	Flats/Apartments/Commercial abuilding ( area 2000m <sup>2</sup> - < 20,000m <sup>2</sup>  Industries generating domestic effluent only	Orange  Orange
26	Food additives, nutrients and flavours	Orange
27	Gas/ Electric/ firewood crematorium	Orange
28	Inland waterways Projects	Orange
29	Kalyanamandapam/Auditorium	Orange
30	M- sand	Orange
31	Manufacture of crepe/ crumb rubber	Orange

32	Manufacture of rubber latex threads (Without latex centrifuging)	Orange
33	Matti sand	Orange
34	Pesticides/Insecticides/Fungicides/Herbicides/Agrochemical formulation	Orange
35	Pulping and Fermenting of coffee beans, cocco beans	Orange
36	Resorts & House boats	Orange
37	Rubber Gloves/Rubber Band Making	Orange
38	Vault for burials	Orange

#### Green Category Industries

39	Aluminium roofing sheet making	Green
40	Ayurvedic Health Club	Green
41	Bakery/ sweet products making with production capacity < 1tpd	Green
42	Beauty Clinics	Green
43	Boat building (without spray painting)	Green
44	Cattle farm	Green

45	DG set attached to Mobile towers	<p>Green</p> <p>(As per CPCB categorisation, if following conditions are satisfied DG sets shall be exempted from the purview of consent management.</p> <p>i) Normal operation - 12 hrs/day  ii) Consumption of diesel - 1680 litre for 1MVA DG set at full load @ 0.21 litres/KVA/hr.  iii) Stand alone DG sets having total capacity 1 MVA or less and equipped with acoustic enclosures along with adequate stack height.</p> <p>In order to ensure all above proper monitoring is necessary. Thus it is categorised under Green category. If above 3 conditions are fulfilled/satisfied at the time of operation, consent to operate is not necessary. At that time, they shall be obtained registration of the Board for 15 years under white category.</p>
46	E-waste collection centres	Green
47	Fibre glass moulding (Bio gas plant, chairs, boat body - making)	Green
48	Flour Mill (Wet process excluding roller flour mill)	Green
49	Glass cutting	Green
50	Organic manure (Mechanic process)	Green
51	Petrol bunk	Green
52	Polyurethane footwear	Green
53	Pressure testing unit	Green

54	Restaurants having seating capacity upto 100 seats	Green
	Restaurants having seating capacity 100 & above	Orange
	Restaurants having waste water generation above 100 KLD	Red
55	Ribbed smoked rubber sheets excluding coagulation	Green
	If with latex coagulation	Orange
56	Rubberised coir sheets without latex backing	Green
57	Rubberised coir sheets	Green
58	Sculpture making ( wooden)	Green
59	Tile Adhesive/Wall putty/ joint filler making	Green
60	Water theme Park	Green
61	Cement Godown/ Chemical Godown/ Medical Godown/ Fish Stall	Green

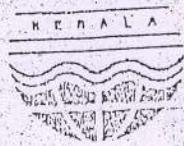
#### White Category Industries

62	Aerated water (Soda making)	White
63	Apparel making using polyurethane foam	White
64	Aqua Culture	White
65	Artificial teeth making	White
66	Carpentary work with the help of hand tools only(Without electrically operated machines)	White
67	CNG out let	White

68	De coiling (straightening of iron bars) without pickling	White
69	Gate & Grill making (involving grinding, cutting, hammering but no painting work)	White
70	Gold die casting	White
71	LPG Godowon	White
72	Paper products making such as Cover, envelope etc.	White

Sauma Hameed  
 Assistant Engineer  
 Kerala State Pollution Control Board  
 District Office, Kozhikode  
 Email: kspcb@sanctindia.com  
 Phone: 318153, 318154 & 318155  
 Fax: 318152

Cover



## KERALA STATE POLLUTION CONTROL BOARD

PATTOM P.O., THIRUVANANTHAPURAM - 695 004

www.keralapcb.org

In reply please refer to: No. PCB/TAC/18/2004

Date: 9-8-2004

### CIRCULAR

Sub:- Siting criteria for industries other than stone crushers.

Ref:- 1) Minutes of the meeting of the Committee held on 17.5.2004.  
 2) Decision of the 143<sup>rd</sup> Board meeting held on 23-7-2004.

The Committee constituted to study and recommend norms for siting criteria of industries other than stone crushers have finalised the criteria in the meeting held on 17.5.2004. In the 143<sup>rd</sup> meeting of the Board held on 23.7.2004 it was decided to implement the siting criteria in consent administration as stated below:

Criteria for industries other than stone crushers

#### ❖ Distance from:

- i. In the case of industry having air pollution (including sound pollution) potential, distance shall be measured from the main building or the building housing the equipment, operation or process of most pollution potential.
- ii. In the case of industry having water pollution potential, distance shall be measured from the major wastewater outlet.
- iii. In the case of industry having air and water pollution potential, the shorter of the above two distances shall be taken.

#### ❖ Distance to:

- i. The horizontal distance to the nearest residence shall be measured and denoted  $d_R$ .
- ii. The horizontal distance to the nearest educational institution / court / public office / hospital / place of worship / community hall / similar establishment (excluding other industries) shall be measured and denoted  $d_o$ .

NOTE: Where  $d_R$  and/or  $d_O$  are/is considerably more than the minimum distance mentioned below, it is not necessary to measure the same but it is sufficient to state as  $\gg$  the minimum distance mentioned.

Sl No	Industry		Minimum distance, m	
	Scale	Category	$d_R$	$d_O$
1	SMALL	Red	25	50
		Orange	10	15
		Green	3	5
2	MEDIUM	Red	50	100
		Orange	15	25
		Green	6	10
3	LARGE	Red	100	100
		Orange	40	60
		Green	15	30

For industries having noise potential, proposed in silence zones as per the Noise (Management and Handling) Rules, the minimum distance shall be two times the  $d_O$  subject to a minimum of 100m.

It is desirable to have a minimum set back of 3m between the boundary and the plant building to avoid construction of factory building along or too close to the boundary wall. The setback can be utilised for the development of greenbelt. In case of industries falling in green/orange categories of Small Scale Industries, the requirement of minimum set back may be dispensed with.

Where necessary, the minimum distance may be enhanced for reasons to be recorded in writing.

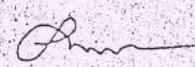
The above criteria will be implemented with immediate effect and will be reviewed after 6 months.

Sd/-

MEMBER SECRETARY

1. CEE, RO, EKM/KKD
2. EE, DO, TVPM/KLM/RTA/ALPA/TSR/IDK/PLKD/MLPM/KNR
3. All Technical staff in the Head Office.

FORWARDED/BY ORDER,

  
ENVIRONMENTAL ENGINEER.



General: 0471-2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
E-mail: ms.kspcb@gov.in FAX: 0471-2318134, 2318152 web: www.keralapcb.nic.in

**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

No. PCB/HO/HOW/RULES9/7/2019

Date: 18/08/2020

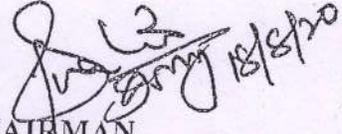
**CIRCULAR**

Sub: - Distance criteria for new petrol pumps - clarification - reg.

Ref: - 1. Circular No. PCB/TAC/18/2004 Dated: 09/08/2004

2. Circular No. PCB/HO/HOW/RULES9/7/2019 Dated: 24/02/2020

Vide circular cited above, new retail outlets for petrol pumps shall not be located within a radial distance of 50 metres (from fill point/ dispensing units/ vent pipe whichever is nearest) from schools, hospitals (10 beds and above) and residential areas designated as per local laws and in no case it shall be less than 30 meters. In partial modification of the circular cited above, the siting criteria for new retail outlets of petrol pumps from the nearest 'residential building' may be considered instead of residential areas. Also if any requisite licence other than the PCB consent is obtained by the applicant for establishing the petrol pump prior to the date of the circular cited (2) above, the siting criteria mentioned in circular dated 09/08/2004 shall be applicable.

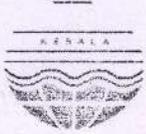
  
CHAIRMAN

To

1. The Chief Environmental Engineer,  
Regional Office, Trivandrum/Ernakulam/Kozhikode.
2. The Senior Environmental Engineer,  
Regional Office, Ernakulam.
3. The Environmental Engineer, District Office,  
Thiruvananthapuram, Kollam, Pathanamthitta, Alapuzha, Idukki, Kottayam,  
Ernakulam-1, Ernakulam-2, ESC - Eloor, Thrissur, Palakkad, Malappuram,  
Kozhikode, Kannur, Wayanad, Kasargod.

Copy to:-

- 1) All Technical Staff in HO
- 2) IT Cell (for uploading in the website)
- 3) C.A to CHN & MS



☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
E-mail: ms.kspcb@gov.in FAX: 0471 - 2318134, 2318152 web: www.keralapcb.nic.in

## KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

PCB/HO/ HOW/RULES9/7/2019

Dated: 04/02/2021

### CIRCULAR

Sub: - Distance criteria for new petrol pumps - clarification - reg

- Ref: - 1. Office Memorandum of CPCB no B-13011/1/2019-20/AQM 10814 dated 07.01.2020  
2. Circular of even no. dated 24.02.2020  
3. Circular of even no. dated 18/08/2020  
4. Office Memorandum no. B-13011/1/2020-21/AQM dated 29.01.2021 from CPCB

Based on the Office Memorandum of Central Pollution Control Board vide reference (1), Board had issued circular vide reference (2) specifying the siting criteria for new petrol pumps.

In view of some representations by the stakeholders, Board had issued circular vide reference (3) which stated "if any requisite license other than PCB consent is obtained by the applicant for establishing the petrol pump prior to the date of circular referred (2) above, the siting criteria mentioned in the circular no.PCB/TAC/18/2004 dated 09/08/2004 is applicable".

Now the Central Pollution Control Board vide office memorandum referred (4) above has further clarified the matter as follows.

"The siting criteria for new retail outlets is to be complied with in cases where construction of retail outlets by Oil Marketing Companies (OMC) commenced on or after 07.01.2020. In other words, the siting criteria will not apply to those cases where PESO prior clearance/initial approval has been obtained and subsequently construction has been started by the OMC before 07.01.2020."

In compliance to the same, Board also follows that the new siting criteria will not apply to those cases where PESO prior clearance/initial approval has been obtained and subsequently construction has been started by the OMC before 07.01.2020.

This circular is issued based on the Office Memorandum cited (4) above for compliance.

Sd/-  
CHAIRMAN

To

1. The Chief Environmental Engineer, Regional Office  
Trivandrum/Ernakulam/Kozhikode.
2. The Senior Environmental Engineer  
Environmental Surveillance Centre, Floor
3. The Environmental Engineer, District Office  
Trivandrum/ Kollam/ Alappuzha/ Pathanamthitta/ Kottayam/ Ernakulam-1/ Ernakulam-2/  
Idukki/ Thrissur/ Palakkad/ Malappuram/ Kozhikode/ Kannur/ Wayanad/ Kasargode

Copy to:

1. All Technical Staff
2. IT Cell(for uploading in Boards website)
3. CA to CHN and MS
4. Stock file

FORWARDED/BY ORDER

SENIOR ENVIRONMENTAL ENGINEER - 3



- 7) രാത്രകാലങ്ങളിൽ പമ്പിനുള്ളിൽ വാഹനങ്ങൾ പാർക്ക് ചെയ്യുവാൻ പാടില്ല.
- 8) പ്രഥമ ശുശ്രൂഷാ കിറ്റ് ഉണ്ടായിരിക്കണം.
- 9) ഹയർ, 'പോലീസ്', ആംബുലൻസ് എന്നിവരുടെ എമർജൻസി നമ്പറുകൾ ഓഫീസിനു മുൻപിൽ പ്രദർശിപ്പിക്കണം.
- 10) അൻവർ കരുതിന്റെ കൂട്ടൽ കിണറിൽനിന്നും 15 മീറ്റർ കൂടുതൽ അകലം കിട്ടത്തക്ക വിധത്തിൽ മാത്രമേ സ്റ്റോറേജ് ടാങ്ക്, കമ്പ്യൂസ് കൂഴി എന്നിവ നിർമ്മിക്കാൻ പാടുള്ളൂ.

3  
 4  
 5  
 6  
 7  
 8  
 9  
 10



- 1) ടെക്നിക്കൽ അസിസ്റ്റന്റ് ഗ്രേഡ് 1
- 2) ഹയർ.

വിദ്യാസ്തരയോഗം

*(Handwritten Signature)*  
 ഇപ്പോൾ മെഡിക്കൽ ഓഫീസർ (ആരോഗ്യം)  
 മലപ്പുറം

**Translation**

**District Medical Office (Health)**

Civil Station, B3 Block, Malappuram-676505

Ph No.0483-2737857

Email.dmoesttmlpm@gmail.com

---

No.C3/14439/2019

11.07.2019

From,

The District Medical Officer (Health)

To

The Additional District Magistrate

District Collectorate

Malappuram

Sir,

Sub: Health Department- Tirur Taluk, Thrrippagod Village  
issuing no objection certificate for starting a new  
petroleum outlet-reg

Ref:1) That office letter no.DCMPM/5135/2019-E1 dated  
16.05.2019

2) Inspection conducted by Sri. Velayudhan, Technical  
Assistant Grade I on 09.07.2019

Based on the inspection conducted as per ref(2) in the application referred as (1), it has been reported that there is no possibility of any health issues to public due to the setting up of retail petrol pump in resurvey no.253/3, 253/4. Hence No Objection Certificate is issued to the unit with following conditions.

1. Office building shall be constructed near to the western boundary.
2. The storage tank shall be constructed will all safety measures.
3. Compound wall shall be constructed on all sides of the unit.
4. Smoking, use of mobile phones etc. has to be prohibited inside the unit and notices with pictures shall be exhibited in the unit regarding this matter.
5. Drinking water shall be made available.
6. Sanitary type toilet facilities shall be provided in the premises of the unit and cleanliness shall be maintained for the same.
7. Vehicle shall not be parked in the premises of the unit during night hours.

8. First aid kit shall be made available in the unit.
9. The phone number of emergency agencies such a fire, police, ambulance shall be exhibited in the unit.
10. Storage tank, septic tank etc shall be constructed maintaining more than 15m distance from the bore well of Sri. Anwar Karoor.

Yours faithfully

signed

District Medical Office (Health)

Copy to: 1. Technical Assistant Grade I

2. File

Annexure Rs (b)

2019 തിയതി 01/07/2019

എക്സിക്യൂട്ടീവ് എഞ്ചിനീയറുടെ കാര്യാലയം,  
പൊതുമരാമത്ത് വകുപ്പ് നിരത്തുകൾ വിഭാഗം.  
മഞ്ചേരി - 676121 ഫോൺ - 0489 2766129.  
ഇ-മെയിൽ : [eerhmpm.pwd@kerala.gov.in](mailto:eerhmpm.pwd@kerala.gov.in)

പ്രാപ്തിക്കു

എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ

സീക്രട്ടറിയേറ്റ്

ജില്ലാ കലക്ടർ

മലപ്പുറം

സർ,

വിഷയം :- പൊതുമരാമത്ത് വകുപ്പ് റോഡ് സൈഡിൽ പ്രൊട്രോളിയം ഉൽപ്പന്നങ്ങളുടെ ചില്ലറ വിൽപ്പന കേന്ദ്രത്തിന് നിരാകേഷപ പത്രം നൽകുന്നത് സംബന്ധിച്ച്

- സൂചന:-
1. അങ്ങയുടെ ഓഫീസിൽ നിന്നുള്ള 16/05/2019 ലെ കത്ത് നമ്പർ ഡി.സി.എം.പി.എം /5135/2019 ത്തി നമ്പർ കത്ത്
  2. തിരുർ നിരത്തുകൾ ഉപ വിഭാഗം അസി.എക്സി.എഞ്ചിനീയറുടെ 24/06/2019 തീയതിയിലെ എ.ഇ.ടി/ഡി2/1294/2018 നമ്പർ കത്ത്

മേൽ സൂചനകളിലേക്ക് അങ്ങയുടെ ശ്രദ്ധ ക്ഷണിക്കുന്നു. സൂചന (1) കത്ത് പ്രകാരം ഇന്ത്യൻ ഓയിൽ കോർപ്പറേഷൻ ലിമിറ്റഡ്, കോഴിക്കോട് എന്ന സ്ഥാപനം തിരുർ-പ്രഥമട്ടം റോഡിൽ കി.മീ 9/800 ൽ റോഡിന്റെ വലതുവശത്ത് പ്രൊട്രോളിയം ഉൽപ്പന്നങ്ങളുടെ ഒരു ചില്ലറ വിൽപ്പന കേന്ദ്രം തുറക്കുന്നതിന് നിരാകേഷപ പത്രം നൽകണമെന്ന് അപേക്ഷിച്ചിട്ടുണ്ട്. സൂചന (2) പ്രകാരം തിരുർ നിരത്തുകൾ ഉപ വിഭാഗം അസിസ്റ്റന്റ് എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ പ്രസ്തുത സ്ഥലം പരിശോധിച്ച് ബോധ്യപ്പെട്ട ഐ.ആർ.സി:12 മാർഗ്ഗ നിർദ്ദേശങ്ങൾ അനുസരിച്ചുള്ള ചെക്ക് ലിസ്റ്റ് ഇതോടൊപ്പം അനന്തര നടപടികൾക്കായി സമർപ്പിച്ചിരിക്കുന്നു. ചെക്ക് ലിസ്റ്റിൽ പ്രതിപാദിച്ചിട്ടുള്ള നിബന്ധനകൾക്കും നിലവിലുള്ള പൊതുമരാമത്ത് വകുപ്പ് ചട്ടങ്ങൾക്ക് വിധേയമായും നിരാകേഷപത്രം നൽകാവുന്നതാണ്. ആയത് മേൽ നടപടികൾക്കായി സമർപ്പിക്കുന്നു. പൊതുമരാമത്ത് വകുപ്പിന്റെ പ്രവേശന അനുമതി പ്രത്യേകമായി വാങ്ങേണ്ടതാണ്.

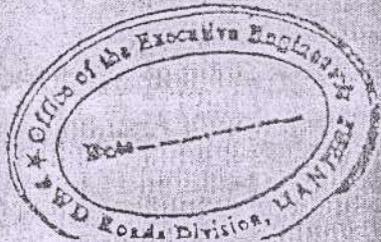
- ഉള്ളടക്കം:
1. അസ്സൽ സ്കെച്ച്
  2. ചെക്ക് ലിസ്റ്റ്
  3. Norms of IRC

വിശ്വസ്തതയോടെ,

*[Handwritten Signature]*

എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ

EXECUTIVE ENGINEER  
P & D (ROADS) DIVISION  
MANJERI



**TRANSLATION**

No. 3346/2019 dtd 01.02.2019

Officer of the Executive Engineer  
Public Work Department (Roads)  
Mancheri-676121  
Ph.04832766129 E-mail-  
eerdmom.pwd@kerala.gov.in

---

From,

The Executive Engineer

To,

The District Collector  
Malappuram

Sir,

Sub: Issuing No Objection Certificate to petrol pump on the side of the road owned by Public Works Department

Ref: 1. That office letter no.DCMPM/5135/2019E1 dated 16.05.2019  
2.Letter no.AET/D2/1294/2018 dated 24.06.2019 received from the office of Assistant Executive Engineer.

Your attention is invited to above reference letter. Vide reference (1), Indian Oil Corporation Ltd, Kozhikode has submitted an application for issuing No Objection Certificate for starting an outlet for the sale of petroleum products on the right side of Tirur-Chamravatom road at 9/800km. Vide ref (2), Asst. Executive Engineer, Sub Section, Tirur has inspected the site and has submitted the check list as per IRC:12 norms. As per the check list submitted and according to the prevailing rules of Public Work Department, No Objection Certificate may be issued. Check list is enclosed for further necessary action. The entering certificate of PWD has to be obtained separately.

Yours faithfully

Signed

Executive Engineer

Enclosure: 1. Original Sketch  
2. Check List  
3. Norms of IRC